NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.62/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No.11/2012		
NAME OF THE COMPANY	Sri Sai Annapurna Packaging India Pvt Ltd		
NAME OF THE PETITIONER(S)	Vemuri Shyam Prasad & (2) Others		
NAME OF THE RESPONDENT(S)	Sri Sai Annapurna Packaging India Pvt Ltd & Others		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao Cp. Blupesh	Sr. Adr Adrocoli	9966622805	
		*	

Counsel for Respondent(s):

Name of the Equnsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard. Shri R.Raghunandan Rao, Sr Counsel along with Shri G.Bhupesh, Learned Counsels for Petitioner; Shri Shri P.H.Arvindh Pandian, Sr. Counsel along with TVP Sai Vihari for Respondent No.2.

Both the Counsels submits that they are trying to settle the issue amicably between themselves and sought time for three weeks. Case is posted to 18.12.2017.

Member (T)

Member (J)